**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**
**(Appellate Jurisdiction)**

**APPEAL NO. 286 OF 2016**

**Dated: 31st October, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Changodar Chamber of Commerce & Industries .... Appellant(s)**

**Vs.**

**Gujarat Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Ms. Catherine Ayallore

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Ms. Nehul Sharma for R-1

Mr. M.G. Ramachandran
Mr. Shubham Arya
Ms. Poorva Saigal
Ms. Anushree Bardhan for R-2

## ORDER

As agreed by learned counsel for the parties, list the matter for hearing on ***30.01.2019.***

**(S. D. Dubey)**
**Technical Member**

**(Justice Manjula Chellur)**
**Chairperson**

*mk/kt*